

thereto (Hindi version). [*Placed in Library. See No. LT-4626/70*]

- (3) A copy of the Income-tax (Fourth Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. S.O. 3769 in Gazette of India dated the 18th November, 1970, under section 296 of the Income-tax Act, 1961. [*Placed in Library. See No. LT-4627/70.*]
- (4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :
 - (i) G.S.R. 1966 published in Gazette of India dated the 28th November, 1970 together with an explanatory memorandum.
 - (ii) G.S.R. 1966 published in Gazette of India dated the 5th December, 1970 together with an explanatory memorandum. [*Placed in Library. See No. LT-628/70.*]
- (5) A copy of the Customs and Central Excise Duties Export Drawback (General) Eighty-first Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1964 in Gazette of India dated the 28th November, 1970 under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944. [*Placed in Library. See No. LT-4629/70.*]
- (6) A statement (Hindi and English versions) explaining reasons for not laying the Hindi version of the Annual Report of the Life Insurance Corporation of India for the year ended the 31st March, 1970 and the Audited Accounts, [*Placed in Library. See No. LT-4630/70.*]
- (7) A copy of the Fundamental (Fifty Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. S.O. 3346 in Gazette of India dated the 17th October, 1970, under sub-section (2) of section 3 of the All India Service Act, 1951. [*Placed in Library. See No. LT-4631/70.*]

Notification under Indian Telegraph Act

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : I beg to lay on the table a copy of the Indian Telegraph (Tenth Amendment) Rules 1970 (Hindi and English versions) published in Notification No G. S.R. 1902 in Gazette of India dated the 21st November, 1970 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [*Placed in Library. See No. LT-4632/70.*]

Review and Report of Hindustan Steel Limited

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : I beg to lay on the Table a copy each of the following papers under sub-section (i) of section 619 of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Hindustan Steel Limited, Ranchi, for the year 1969-70.
- (2) Annual Report of the Hindustan Steel Limited, Ranchi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-4633/70.*]

Audited Accounts and Report of E.S.I. Corporation for 1968-69

SHRI MOHD. SHAFI QURESHI : Sir, on behalf of Shri Bishwanath Roy, I beg to lay on the Table a copy of the Audited Accounts together with the Audit Report thereon of the Employee's State Insurance Corporation for the year 1968-69 (Hindi and English versions) under section 36 of the Employees' State Insurance Act, 1948. [*Placed in Library. See No. LT-4634/70.*]